

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) (Ins) NO.1245-1247 OF 2019

In the matter of:

State Bank of India.

Appellant

Vs

Maithan Alloys Ltd & Ors.

Respondents

Present:

Mr.Krishnan Venugopal, Sr. Advocate with Mr. Sanjay Kapur, Mr. V.M.Kanna, Ms. Deepanshi Ishar and Ms. Pallavi Srivastava, Advocates for Appellant.

Mr. Abhijit Sinha with Mr. Saikat Sarkar and Mr. Neeraj Kr. Gupta, Advocate for R-1.

Mr. Rahul Auddy, Advocate for R-5 (Liquidator)

ORDER

31.01.2020- Learned counsel for the Appellant has concluded his argument. However due to paucity of time, the Respondent argument could not be heard.

Let the matter be fixed on **04th February, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam